

Here is the Law Minister. When he was speaking on some other Bill, permit me to quote him. He was reminded about the mid night of 14th August and the beginning of the 15th August, when late Pandit Jawahar Lal Nehru spoke in the historic august body of the Constituent Assembly. He said, in ringing words, at the stroke of mid-night hour, "When the world sleeps, India will awake to life and freedom." A moment comes which comes but rarely in history, when we step out from the old to the new, when an age ends, and the soul of a nation, long-suppressed, finds its utterance.

I am sure, you will be able to see that the physically and socially handicapped men in this country will be able to get a preferential opportunity so that they will be able to enjoy the fruits of their labour and fruits of their toil. Really speaking, those ringing words of Pandit Nehru, on the mid-night of 14th August, 1947 will come to fruition and they will realise that we have fulfilled our tyrst with destiny. I hope, in that spirit, the Minister of Law and the House will accept my Bill unanimously.

THE MINISTER OF LAW,  
JUSTICE AND COMPAN.  
AFFAIRS (SHRI P. SHI  
SHANKAR): The Minister o  
Labour.

PROF. MADHU DANDA-  
VATE: Whoever it is; the Minister  
concerned.

MR. CHAIRMAN: Motion  
moved:

"That the Bil to provide for  
employment to blind persons  
and for matters connected  
therewith or incidental thereto,  
be taken into consideration."

SHRI MOOL CHAND DAGA  
(Pali): I beg to move:

"That the Bill be circulated  
for the purpose of eliciting opinion  
thereon by 30 June, 1981." (1)

17.52 hrs.

#### ARREST OF MEMBERS

MR. CHAIRMAN: I have to  
inform the House that the following  
communication dated 6 March, 1981,  
from the Deputy Commissioner of  
Police, New Delhi District, New  
Delhi, addressed to the Speaker,  
Lok Sabha, has been received:—

"I have the honour to inform you  
that I have found it my duty,  
in the exercise of my powers under  
Section 188 of the Indian Penal  
Code, to direct that Shri Mani Ram  
Bagri, Ch. Multan Singh and  
Shri Jaipal Singh Kashyap, Hon'ble  
Members of the Lok Sabha who  
voluntarily courted arrests by  
contrevening the Prohibitory Or-  
ders promulgated u/s 144 cr.  
P.C. have been taken into cus-  
tody at about 2.45 P.M. on 6-3-81  
from Rajpath/Rafi Marg cross-  
ing in case FIR No. 102 PS, Parliam-  
ent Street.

They are at present being kept  
at Dr. Ambedkar Stadium, Delhi  
Gate, Delhi and will be produced  
before the Metropolitan Magis-  
trate, New Delhi, shortly."

17.53 hrs.

#### BLIND PERSONS (EMPLOYMENT) BILL—Contd.

श्री मूल चन्द ड.गा: मैं मधु दंडवते जी को  
इस विकलांग वर्ग में इस प्रकार के बिल को  
लाने के लिए धन्यवाद देना चाहता हूँ। एक बात  
मैं उन से समझना चाहता हूँ। एज का उन्होंने  
इस में जिक्र नहीं किया। वह क्या होगी ?

सदन की भावनायें जो आपने बात कही हैं।  
उसके साथ आपकी बात बिल्कुल सही हैं। हमारा  
एक कल्याणकारी राज्य है। मैं सरकार  
से जानना चाहता हूँ कि क्या उसकी योजना